

आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No.889/Chny/2020
(निर्धारण वर्ष / Assessment Year: 2015-16)

Sri Murugan Baghavathi E-Block, Appta Market Complex, Nagercoil – 629 001.	बनाम/ Vs.	ACIT Circle-1, Nagercoil.
स्थायी लेखा सं./जीआइ आर सं./PAN/GIR No. APWPB-0246-G		
(अपीलार्थी/Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	None
प्रत्यर्थी की ओरसे/Respondent by	:	Shri ARV Sreenivasan (Addl. CIT) – Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	12-04-2022
घोषणा की तारीख / Date of Pronouncement	:	12-04-2022

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member):

1. During hearing, none appeared for assessee. However, the registry placed on record assessee's letter dated 08.04.2022 wherein it has been stated that this appeal was filed against the order passed u/s 263. However, Ld. AO, in the consequential order, has completed the assessment by allowing the relief claimed by the assessee. As such, the appeal has become infructuous. The Ld. Sr. DR did not object to the same.

2. Accordingly, the appeal stands dismissed as infructuous.

Order pronounced on 12th April, 2022.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष /VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 12-04-2022

EDN

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF